

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

CIVIL JUDGES (SENIOR DIVISION) – Transfer and Postings of Civil Judges (Senior Division) – ORDERS - ISSUED.

ROC.NO.515/2025-B.SPL.

NOTIFICATION NO.505–B.SPL.

DATED:24.06.2025.

The High Court made the following Transfers and Postings of Civil Judges (Senior Division):-

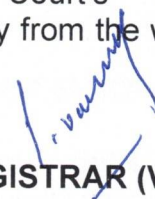
The Civil Judges (Senior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI K.HARI BABU IV Additional Civil Judge (Senior Division), Guntur	Secretary, District Legal Services Authority, Srikakulam (Post Kept Vacant)	I Additional Civil Judge (Senior Division), Guntur	Principal Civil Judge (Senior Division), Srikakulam.
2.	SRI T.V.RAJESH KUMAR, Additional Civil Judge (Senior Division), Vizianagaram.	IV Additional Civil Judge (Senior Division), Guntur, Vice Sri K.Hari Babu transferred.	Principal Civil Judge (Senior Division), Vizianagaram.	I Additional Civil Judge (Senior Division), Guntur

The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. The officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 2. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.

3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
4. The Order placed in the High Court's Website <https://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
8. **THE PRL. DISTRICT JUDGES:**
Guntur, Srikakulam and Vizainagaram
9. **THE I ADDITIONAL SESSIONS JUDGES**
Guntur, Srikakulam and Vizainagaram
10. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
11. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**
Guntur, Srikakulam and Vizainagaram
12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.